

Modernisation of railway stations

607. SHRI P. BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have proposed to modernise all railway stations in the country, if so, the details thereof;

(b) whether Railways propose to construct any new railway station in Maharashtra; and

(c) if so, the details thereof and the steps taken by Railways in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Upgradation of passenger amenities at stations is a continuous process. Such upgradation of identified stations in various Zonal Railways is undertaken under various station upgradation schemes including Adarsh Station Scheme. 1195 stations have already been identified under Adarsh Station Scheme.

(b) Yes, Sir.

(c) Following new railway stations have been proposed to be constructed in Maharashtra:

Kelod, Oshiwara, Narayadoh, Loni, Solapurwadi, Dhaora, Kada, Ashti, Kini, Bavi, Amalner, Jatndur, Eganwadi, Raimoh, Rajuri, Beed, Mauj, Ghatsavali, Wadvani, Telgaon, Jawala, Shirshala, Nagapur, Jokwadi, Tarelgaon, Surwadey, Phaltan, Malewadi, New Baramati, Deoli, Bhidi, Kalami, Talegaon, Yavatmal, Bothbadan, Ladkhed, Tapona, Dharwa, Antargaon, Harsud, Digras, Belgaon, Pusad, Harshi, Shilona, Palshi, Umarkhed, Hadgaon, Bamani, Waranga, Devwadi, Adhapur, Dabhod, Sagar Sangam, Targhar, Baman Dongri, Kharkopar, Gavan, Ranjan Pada, Nhava Sheva, Dronagiri and Uran Stations.

Transfer policy of Railways

608. SHRIMATI KAHKASHAN PERWEEN:

DR. ANIL KUMAR SAHANI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways has provision that employees should not be transferred during the last two years before superannuation;

(b) if so, whether there have been cases of transfer of Health Inspectors with two years of service in North Eastern (NE) Railway, Gorakhpur;

(c) if so, the details thereof during last two years;

(d) whether representations from MPs regarding above cases are pending with NE Railway;

(e) if so, the details thereof and action taken thereon; and

(f) the steps taken by Government to sympathetically consider such cases in implementation of transfer policy?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) There exists a policy of periodical transfer of employees in the Railways for effective administration. However, the General Managers of Zonal Railways can exercise their discretion to transfer non-gazetted staff from stations/posts even earlier against whom there are complaints and exempt those on the verge of retirement (with 1 or 2 years of service left) if complaints against them are not serious.

(b) No, Sir.

(c) Does not arise.

(d) and (e) No representation regarding cases of Health Inspectors with two years of service left is pending on North Eastern Railway. However, one request from an Hon'ble Member of Parliament is pending regarding request transfer of a Health Inspector from Basti to Gorakhpur. The case has been processed for consideration of the competent authority.

(f) Such cases are considered sympathetically if there is merit in the case.

Student privilege pass in AC class

609. SHRIMATI KAHKASHAN PERWEEN:

DR. ANIL KUMAR SAHANI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways provide student privilege pass in AC class, irrespective of entitlement to railway employees escorting their wards studying in Oak Grove School, Jharipani (Northern Railway), if so, the details thereof;

(b) whether there is need for providing similar pass in all trains to railway employees along with their wards studying in other educational institutions in the country to enable comfortable and safe journey of students, which will motivate them to feel proud and serve the country; and

(c) if so, the steps taken by Government in this regard?